

**Government of India  
Ministry of Finance  
Department of Revenue**

**LOK SABHA  
UNSTARRED QUESTION NO. †2213**

TO BE ANSWERED ON MONDAY, DECEMBER 09, 2024/ AGRAHAYANA 18, 1946 (SAKA)

**IDENTIFICATION OF TAX EVADERS**

†2213 . SHRI ARUN KUMAR SAGAR:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has conducted any survey to identify tax evaders and to provide better services to tax payers in the country during the last three years;
- (b) if so, the details thereof;
- (c) the details of the taxes collected during the current year so far State-wise; and
- (d) the extent to which the amount of tax collected during the year is less or more as compared to the amount of tax collected during the last three years?

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI PANKAJ CHAUDHARY)**

(a) to (b): The details of surveys u/s 133A of the Income-tax Act, 1961 conducted by Income Tax Department during the last three years is as under:

Financial Year	Number of surveys
2021-22	1046
2022-23	1245
2023-24	737

The government has taken number of steps to improve service delivery including digitalization of services like filing of returns, making payments , refunds, faceless assessment and appeal etc. Aaykar Seva Kendra and GST Seva Kendra have been set up in various offices to provide any assistance required by tax payers. Several steps have been taken to improve GST-related service delivery with the digitization of all services provided to the taxpayers. On Customs side, a number of key initiatives have been taken for improving tax payers services including the extension of benefits of exports through courier mode, IGST refund for export through Dak Niryat Kendras, launch of a new ICEGATE website with AI-based interactive chatbot, introduction of exchange rate automation module and digitization of Customs Bonded Warehouse procedures. Various outreach programmes are also conducted from time to time.

(c) The details of State-wise summary on Gross Tax Collection (April 2024 to November 2024) are attached as Annexure A.

(d) The details of tax collected this financial year (April to October) compared to the tax collected in last three years is as under:

(Rs. in Crore)

<b>Net Direct Tax Collection</b>		
<b>Financial Year (from 1<sup>st</sup> April to 31<sup>st</sup> October)</b>	<b>Net Direct Tax Collection</b>	<b>% Growth (y-o-y)</b>
2021-22	655,072.81	75%
2022-23	822,169.68	25.5%
2023-24[P]	1,019,017.99	23.9%
2024-25[P]	1,143,863.44	12.2%

(Rs in Crore)

<b>Total Net Central Indirect Taxes[GST + Non-GST]</b>		
<b>Financial Year (from 1<sup>st</sup> April to 31<sup>st</sup> October)</b>	<b>Revenue Collection for period</b>	<b>% Growth (y-o-y)</b>
2021-22	7,48,831	36.2%
2022-23	8,09,685	8.1%
2023-24 [P]	8,36,424	3.3%
2024-25 [P]	9,07,856	8.5%

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<b>State-wise summary on Gross Tax Collection (April to November 2024 ( Rs. in crore)</b>			
<b>State code</b>	<b>State</b>	<b>GST Collection</b>	<b>Direct Tax Collection</b>
1	Jammu and Kashmir	4,861	2,536.15
2	Himachal Pradesh	7,021	2,585.42
3	Punjab	17,769	15,145.41
4	Chandigarh	1,944	3,456.92
5	Uttarakhand	14,070	9,978.9
6	Haryana	78,102	58,576.99
7	Delhi	52,980	1,57,507.14
8	Rajasthan	35,436	26,322.64
9	Uttar Pradesh	75,468	43,837.15
10	Bihar	12,760	6,288.9
11	Sikkim	2,696	255.48
12	Arunachal Pradesh	765	222.61
13	Nagaland	426	234.52
14	Manipur	490	416.21
15	Mizoram	361	78.12
16	Tripura	747	363.99
17	Meghalaya	1,344	1,521.23
18	Assam	11,417	5,501.61
19	West Bengal	44,246	44,602.37
20	Jharkhand	23,905	8,712.37
21	Odisha	39,612	17,810.22
22	Chhattisgarh	24,119	9,187.62
23	Madhya Pradesh	29,438	16,167.62
24	Gujarat	90,838	73,211.18
25	Daman and Diu	1	288.02
26	Dadra and Nagar Haveli	2,896	386.05
27	Maharashtra	2,36,089	6,05,435.85
29	Karnataka	1,05,070	1,89,425.83
30	Goa	4,592	3,063.42
31	Lakshadweep	14	21.55
32	Kerala	21,822	20,224.78
33	Tamil Nadu	86,173	94,304.22
34	Puducherry	1,893	978.33
35	Andaman and Nicobar Islands	287	98.88
36	Telangana	41,065	68,091.11
37	Andhra Pradesh	30,056	19,267.7
38	Ladakh	345	1.4
97	Other Territory	1,645	-
99	Centre Jurisdiction	2,054	-
	Foreign	-	38,479.5
	Unapportioned	-	30.6
	GST Collection (Domestic)-	11,04,817	
	Imports	3,51,893	
	<b>Gross Collection-</b>	<b>14,56,710</b>	<b>15,44,617.99</b>